

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**A. No. 165 of 2014**

**Dated : 08<sup>th</sup> December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Tata Power Delhi Distribution Ltd. ...Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. K. Datta  
Mr. Arnav Snayal

Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Dhananjay Baijal for R-1, DERC

**ORDER**

At the request of learned counsel for Respondent No.2, post the matter for hearing on 20.01.2014.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*kt/jps*